

- (iv) Improving yield of by-products and better recovery of wastes and secondary arising ;
- (v) Proper maintenance of plant and equipment for better availability and efficiency in production ;
- (vi) Modernisation and refurbishing of the existing aged and obsolete plants/equipments ;
- (vii) Intensive research and development efforts for improving production and productivity ;
- (viii) Exercising control over demurrage, overtime and other administrative expenses ;
- (ix) Inculcating cost consciousness among officers and workers at all levels through workshops/seminars etc. ;
- (x) Freezing of man-power and re-deployment of surplus, manpower through appropriate training.
- (c) The total output of SAIL steel plants (including IISCO) comprises of sale-

able steel, pig iron for sale, special and alloy steels, cast iron spun pipes, castings, fertilizers, by-products and chemicals etc. The total value of the various products of SAIL (including IISCO) was Rs. 4695.90 crores in 1985-86.

(Translation)

Prices of foodgrains

3754. DR. PRABHAT KUMAR MISHRA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to raise the price of foodgrains produced by farmers ;

(b) if so, how much and by what time and percentage increase proposed to be made in foodgrains, foodgrain-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) and (b) The table below indicates the procurement/minimum support prices for different foodgrains announced for 1986-87 and 1987-88 marketing seasons together with the percentage increases therein :

Procurement/Minimum Support Prices

(According to Marketing Year)

(Rs. per quintal)

Commodity	Variety	1986-87	1987-88	Percentage increase over 1986-87
Paddy	Common	146	*	*
Coarse Cereals (Jowar, Bajra, Maize and Ragi)	FAQ	132	*	-
Wheat	FAQ	162	166	2.5
Barley	FAQ	132	135	2.3

Gram	FAQ	260	280	7.7
Tur (arhar)				
Moong	FAQ	320	325	1.6
Urad				

*The procurement prices for 1987-88 season in respect of Paddy and Kharif coarse cereals (Jowar, Bajra, Maize and Ragi) are likely to be announced shortly.

[*Engl. h*]

Gaidelias for transfer of employees in Office of the E. P. F. Commissioner

3755. SHRI NARESH CHANDRA CHATURVEDI : Will the Minister of LABOUR be pleased to state :

(a) the guidelines, if any, regarding the rational transfer of Class III employees from the Regional Offices to sub-regional offices in the Employees Provident Fund Commissioner's Offices ;

(b) whether these guidelines are followed in the Uttar Pradesh Regional office of the office of the Employees Provident Fund Commissioners ; and

(c) if not, the reasons thereof and the action Government propose to take to implement a uniform policy in this regard in the Employees Provident Fund Organisation ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b) These matters relate to the day to day administration of the Central Provident Fund Commissioner's Organisation, and these are fully delegated functions. Considering the large sizes of the Regional and other offices of the Provident Fund Organisation, the time and effort involved in ascertaining the observances of routing administrative instructions in individual cases would not be commensurate with the results sought to be obtained therefrom.

Amendments to Urban Land Ceiling Act

3756. SHRI ANOOP CHAND

SHAH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government propose to make some amendments to the Urban Land Ceiling Act, 1976 during the current year ;

(b) whether it is a fact that the Committee appointed to suggest necessary amendments to the Urban Land Ceiling Act, 1976 has submitted its report ;

(c) if so the details thereof ; and

(d) If not, when the Committee is likely to submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) National Commission on Urbanisation, in their interim report have made some recommendations about the Urban Land (Ceiling & Regulation) Act, 1976. The recommendations are under examination.

(c) The details of the recommendations are given in the statement below.

(d) Does not arise.

Statement

Recommendations made by the National Commission on Urbanisation on Urban Land (Ceiling & Regulation) Act, 1976 in its interim report.

(1) The Act must remain on the Statute book, all excess lands